

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 141/252(1)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE PARTIES: Ravi R. Rohra

V/s.

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(1)

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**ORDER**

**CP 141/252(1)/2018**

At request of the Petitioner Counsel, list this matter on 6.3.2018

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)